

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3562  
ANSWERED ON:01.12.2010  
STATUS OF ARUNACHAL PRADESH  
Shanavas Shri M. I.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) whether the Government is aware of the fact that the Government of China does not recognize Arunachal Pradesh as a part of India; and

(b) if so, the details of diplomatic measures that have been taken by the Indian Government to convey the nations stand in this issue?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) & (b) China disputes the international boundary between India and China and illegally claims approximately 90,000 square kilometres of Indian territory in the State of Arunachal Pradesh. The fact that Arunachal Pradesh is an integral and inalienable part of India has been clearly conveyed to the Chinese side. The two countries have appointed Special Representatives to explore from the political perspective of the overall bilateral relationship the framework for a boundary settlement. There have been thirteen meetings of the Special Representatives till date.